

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 2997
TO BE ANSWERED ON 27.03.2023

OUT COME OF ECLG SCHEMES DURING THE PANDEMIC

2997. SHRI JAGGESH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that much of the outstanding MSME credit has been saved from slipping into Non Performing Assets (NPAs) because of the Emergency Credit Loan Guarantee (ECLG) scheme during the Pandemic ;
- (b) number of borrowers benefitted and details of the guarantees amount issued under the scheme;
- (c) whether Government proposes to extend the ECLG scheme beyond March, 2023;
- (d) if so, the details thereof; and
- (e) if not, the reason therefor?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SHRI BHANU PRATAP SINGH VERMA)

- (a): As per State Bank of India's Research Report dated 23.01.2023, 14.6 lakh MSME accounts were saved due to Emergency Credit Line Guarantee Scheme (ECLGS). In absolute terms, MSME loan accounts worth Rs 2.2 lakh crore improved since inception of the scheme. Therefore, around 12% of the outstanding MSME credit has been saved from slipping into NPA due to ECLGS.
- (b): Since inception in 2020 till 28.02.2023, 1.19 crore guarantees have been issued to eligible businesses for loans amounting to Rs.3.63 lakh crore under the scheme.
- (c) to (e): As of now, the scheme is valid till 31.03.2023.
